

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 431 (ND)/2017

PRESENT: SMT. INA MALHOTRA
HON'BLE MEMBER(J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2017

NAME OF THE COMPANY: M/s Caparo Procam Infrastructure Ltd. Vs. Technofab Engineering Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s)	: Mr. Puneet Singh Bindra, Advocate Mr. Dhanyashree Shah, Advocate Mr. Ajay Gulati, Advocate		
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	For the Respondent (s)	: None		
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ORDER

Notice to the Respondent, at their registered Email ID for 26th October, 2017. Dasti as well.

Affidavit of service be filed.

— Sd —
(Ina Malhotra)
(Member (J))